

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1876  
ANSWERED ON:05.12.2012  
SETTING UP OF INDEPENDENT REGULATORY BODY  
Ahir Shri Hansraj Gangaram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering to bring the engineering, management and architecture courses in the country under an independent regulatory body;
- (b) if so, whether the Government is constituting the said body on the basis of the recommendations made by the Prof. Yashpal Committee in 2009.
- (c) if so, the details thereof;
- (d) whether the Government is also considering to accord constitutional status to the said institution; and
- (e) if so, the details thereof;

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): Yes, Sir.

(b) & (c): The Yashpal Committee to advise on the Renovation and Rejuvenation of Higher Education in its Report, 2009, had recommended the creation of an all-encompassing National Commission for Higher Education and Research as a Constitutional body to replace the existing regulatory bodies. Subsequently, the Higher Education and Research Bill, 2011 has been introduced in Parliament on 28.12.2011.

The Higher Education and Research Bill, 2011 seeks to promote autonomy of higher educational institutions and universities for free pursuit of knowledge and innovation; to provide for a comprehensive and integrated growth of higher education and research keeping in view the global standards of educational and research practices, and for that purpose to establish the National Commission for Higher Education and Research to facilitate determination, co-ordination, maintenance and continued enhancement of standards of higher education and research including university education, vocational, technical, professional and medical education other than agricultural education.

(d): No, Sir.

(e): Does not arise.